

Filing No. Cr.M.P./8471/2020

Md. Mumtaz Khan Vs The State of Jharkhand

Advocate's Name- Md. Azam

Note:- Stamp reporting is done without connected H.C. File.

- (e) Adv. Welfare fund stamp of Rs. 15/- is short.
  9. (i) A/Fee of Rs. 10/-is wanting in the C.C. Of annex-1.
  - (ii) Adv. welfare fund stamp of Rs. 15/- is short at affidavit.
  - (iii) Execution of petitioner at vak differs from his name in the same.
  - (iv) Name of the Hon'ble Judge is missing at para-1.
  - (v) Para-4 statement of affidavit may be verified.
  - (vi) Alias name of the petitioner appearing at annex-1 does not find mentioned at index, page no. 1 & vak which may be verified.
  - (vii) P. from may be filled up properly.